

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2015 &
IA NO. 219 OF 2015**

Dated: 2nd September, 2019

In the matter of:

Bamunara Industries Welfare Association

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.10.2019.**

Court Master/PS

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